

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 943
(TO BE ANSWERED ON THE 27th June 2019)
ENCROACHMENT OF LAND OF AIR INDIA**

943. SHRI GANESH SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government has approved proposal of Airports Authority of India (AAI) for surrendering encroached AAI's land;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether several acres of land of AAI has been encroached by someone and if so, the details thereof, State-wise including Satna district of Madhya Pradesh;
- (d) whether in lieu of AAI's 106.76 acres encroached land, the Government of Madhya Pradesh has agreed to provide land measuring 96.56 acres approx. and if so, the details thereof along with the reasons for not utilizing the said land by AAI for aviation purposes; and
- (e) whether the land offered by State Government in lieu of the said land can be judicially utilized by the AAI for aviation-related activities and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): Yes, Sir. The Government has approved the proposal of the Airports Authority of India (AAI) for transfer of AAI land measuring 106.76 acres under encroachment at Bhopal Airport to the State Government of Madhya Pradesh in exchange of land of equivalent value.

(c): As on 31.05.2019, approximately 979.11 acres of AAI land, including 341.93 acres at Satna, are under encroachment. The State-wise details are at Annexure-I.

(d) & (e): Government of Madhya Pradesh has already handed over the physical possession of land measuring 96.56 acres approximately to Airport on 14.06.2018 in lieu of 106.76 acres of AAI's encroached land situated at Bhopal. The land provided by the State Government is contiguous to the airport land and AAI is in the process of utilising the said land for aviation related development of Bhopal Airport.

Annexure-I**Details of Encroachment of Land at Airports as on 31/05/2019**

S.No.	Name of Airport	Encroachment (in acres)
01.	Gaya	30.23
02.	Kolkata	11.05
03.	Malda	01.33
04.	Nilganj (West Bengal)	08.50
05.	Guwahati	0.33
06.	Tezu	04.29
07.	Allahabad (NR)	03.69
08.	Khajuraho	0.25
09.	Kota	47.63
10.	Lucknow	01.70
11.	Shimla	0.05
12.	Satna	341.93
13.	Ahmedabad (WR)	11.66
14.	Juhu	38.15
15.	Kolhapur (Maharashtra)	04.21
16.	Mumbai	308.00
17.	Nagpur	0.51
18.	Sholapur	22.39
19.	Vadodara	0.94
20.	Dahisar(Maharashtra)	12.00
21.	Hyderabad, Begumpet (SR)	114.00
22.	Vizag.	1.92
23.	Nadirgul	03.10
24.	Warangal	11.00
25.	Hubli (Karnataka)	0.25
	Total	979.11(approx.)